

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 58 of 2012

Dated: 28th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Powergrid Corporation of India Ltd.

...Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s):

Mr. M.G. Ramachandran

Mr. Anand K. Ganesan

Counsel for the Respondent(s):

ORDER

The Learned Counsel for the Appellant has argued the matter at length. The Learned Counsel for the Appellant is directed to file written submissions on or before 15.2.2013 after serving copy on the other side.

Post the matter for further hearing on **20.02.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs/mk